

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2322
ANSWERED ON:07.12.2012
LOAN MELAS
Choudhry Smt. Shruti

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government organizes loan melas for SCs/STs/OBCs and other minorities in the country; and
- (b) if so, the details thereof, State-wise including Haryana during each of the last three years and the current year?

Answer

(MINISTER OF STATE IN THE MINISTRY OF FINANCE) (SHRI NAMO NARAIN MEENA)

(a) and (b): As per extant guidelines of Reserve Bank of India (RBI) on Priority Sector Lending (PSL), all Scheduled Commercial Banks (SCBs) are required to earmark 10% of Adjusted Net Bank Credit (ANBC) or Credit Equivalent amount of Off-Balance Sheet Exposure, whichever is higher, for Weaker Sections, which inter- alia, include Scheduled Castes (SCs) & Scheduled Tribes (STs) and loans to minority communities.

Banks have reported that loan melas are also organized by them to facilitate their customers to apply for loans. Such melas are intended to generally cover all category of customers including SCs/STs/ OBCs and minorities.